

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP 43 (ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.11.2017**

**NAME OF THE COMPANY: Sh. Suraj Miglani Vs. Dev Devi Aadkhatyani  
Commercial Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: Ms. Sridevi Panikker, Ms. Charu Rustogi and  
Uzma Javed, Advocates

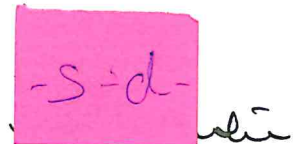
For the Respondent: None

**ORDER**

Notice to the Respondents returnable on 22<sup>nd</sup> December, 2017. Dasti



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**